

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:6238
ANSWERED ON:05.05.2015
STATUS OF RDPL
Bhuria Shri Dileep Singh

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether unrecoverable dues and stocks running into crores of rupees for more than one year has been recorded in the books of accounts of Rajasthan Drugs and Pharmaceuticals Ltd.(RDPL);
- (b) if so, the details thereof;
- (c) whether the RDPL is not able to procure competitive tenders due to its higher costs and interests because of expansions of fixed assets and if so, the details thereof;
- (d) the officers responsible for allowing expansions of assets and recording of bad debts; and
- (e) if so, the details thereof and the action taken against the officials responsible therefor and the steps taken by the Government to revive RDPL?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

- (a) & (b): RDPL had appointed a firm of Chartered Accountants for analysis, reconciliation and scrutiny of old outstanding debtors, in its report dated 15 July 2014 has reported a sum of Rs. 16.07 Crore as irrecoverable/doubtful of recovery.
- (c): RDPL is selling goods on Pharmaceuticals Purchase Policy rates which are fixed & certified by National Pharmaceutical Pricing Authority (NPPA).
- (d) & (e): The expansion of assets is made by the management with approval of the Board of Directors.